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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,

JAIPUR
* * *

CP No.7/97 (CA No.241/95)

Date of order: 20-10-1997

R.S.Meena-I presently posted as Telephone Supervisor,
Office of the Sub-Divisional Engineer (Fault Repair Services)
Level-3, G.M.T.D., Jaipur.

.. Petitioner

Versus

1. Dr. Vijay Kumar, C.G.M.T., Rajasthan Circle, Jaipur
2. Shri A.K.Arora, G.M.T.D., Jaipur- 302010.

.. Respondents

Mr. C.B.Sharma, counsel for the petitioner

Mr. V.S.Gurjar, counsel for the respondents

CORAM:

Hon'ble Mr. O.P.Sharma, Administrative Member

Hon'ble Mr. Ratan Prakash, Judicial Member

O R D E R

Per Hon'ble Mr. O.P.Sharma, Administrative Member

In this Contempt Petition petitioner Shri R.S.Meena-I has prayed that the respondents may be punished suitably for contempt of the Tribunal for not complying with the order dated 20.9.96 passed by the Tribunal in CA No. 241/1995.

2. The learned counsel for the petitioner states that the order of the Tribunal has since been complied with. The Contempt Petition has, therefore, become infructuous. It is dismissed accordingly. Notices issued are discharged.



(Ratan Prakash)

Judicial Member



(O.P.Sharma)

Administrative Member